

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1656
ANSWERED ON:19.11.2010
SERVICE TAX DEMAND FROM ESI
Lagadapati Shri Rajagopal

Will the Minister of FINANCE be pleased to state:

- (a) whether the Income Tax Department has issued Service Tax Demand notices to over 600 branch offices of Employees State Insurance (ESI);
- (b) If so, the details thereof and reasons thereof;
- (c) whether the Ministry has issued similar kind of notices to Employees Provident Fund Organisations with regard to provident fund payments;
- (d) if so, the details thereof;
- (e) whether any consultations in this regard have been held with the Labour Ministry; and
- (f) if so, the outcome thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE(SHRI S. S. PALANIMANICKAM)

(a) to (f) : The information is being collected and will be laid on the Table of the House. However, it may be pointed out the Income Tax department does not deal with Service Tax matters it is dealt with by the officers of the Central Board of Excise and Customs.